

a nominal salary of Re. 1 per month. The officer will not draw any allowances; she will be entitled only to reimbursement of the cost of travelling (when she does not travel with her husband) on duty for tourism promotion, subject to a ceiling of \$ 2,000 per annum. No separate staff has been sanctioned for the office.

(c) 718 tourists from Brazil visited India during 1972, resulting in estimated foreign exchange earning of Rs. 10.7 lakhs.

(d) About 3,600 tourists from Central and South America visited India in 1972. The opening of a tourism promotion office in Brazil is an experimental measure, to tap the potential market for tourists in that country (whose economy is growing very rapidly) as well as in neighbouring countries. The question of setting up a regular tourism promotion office in Brazil will be considered after assessing the results of the present special arrangement---which is extremely economical---for about a year. It is not possible to forecast the likely growth of tourism from the area next year.

Rules for posting of Officers in Tourist Offices Abroad

1232. SHRI D. Y. PAWAR:

SHRI SHYAM LAL YADAV:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that no rules have so far been framed and no tenure fixed for foreign postings of the officers of the Department of Tourism although India Tourist Offices have been functioning abroad for many years:

(b) if so, what steps are being taken in the matter; and

(c) what rules are being applied at present for the selection of these officers for foreign postings?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) to (c) The selection of officers

for foreign postings is made on the basis of their experience and suitability. The tenure of foreign postings is determined by factors related to administrative efficiency, availability of suitable officers and the promotional needs of the region concerned.

Central Tourist Directors

1233. SHRI D. Y. PAWAR:

SHRI SHYAM LAL YADAV:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the total number of Central Tourist Directors with foreign wives and the number of such officers who are at present posted in foreign countries;

(b) whether it is also a fact that the Central Tourist Directors with foreign wives are given continuous tenures in foreign countries and minimum tenures in India; and

(i) if the answer to part (b) above be in the affirmative, the number of years so far spent by these Directors on foreign postings and in India?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) There are three Directors of the Department of Tourism who have foreign wives. At present they are all posted abroad.

(b) and (c) The posting of officers of the Department in foreign countries depends on their availability and general suitability for these assignments. The record of postings of the three officers concerned is as below:

The name of the Officer	Posting in India	Posting abroad
Shri R. Rawat	April, 1959 to January, 1962	February, 1962 to August, 1967 in Paris.
	September, 1967 to August, 1968	September 1968 to date in Geneva.